

ITEM NO.803

COURT NO.5

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 12663/2022

(Arising out of impugned final judgment and order dated 10-06-2022 in WA No. 3747/2022 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

MRITUNJAY SRIVASTAVA & ORS.

Petitioner(s)

VERSUS

THE STATE OF U.P & ORS.

Respondent(s)

WITH

W.P.(C) No. 580/2022 (X)

Date : 12-10-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s) Ms. Sanchita Ain, AOR

Mr. Ajay Kumar Singh, AOR

For Respondent(s) Mr. Pradeep Misra, AOR

Ms. Preetika Dwivedi, AOR

Ms. Mayuri Raghuvanshi, AOR

UPON hearing the counsel the Court made the following

O R D E R

W.P.(C) No. 580/2022

List on 24.11.2023.

(RAJNI MUKHI)
COURT MASTER (SH)

(DIPTI KHURANA)
ASSISTANT REGISTRAR